Shri K. K. Basu: May I know whether the Government have information from the State Government that in each and every case of retrenchment, the State Government was consulted or that it has looked into the matter?

Shri V. V. Giri: It must be so.

INDORE AERODROME

*1774. Shri N. L. Joshi: Will the Minister of Communications be pleased to state whether the proposal to reopen the Indore aerodrome for regular air service is under the consideration of Government?

The Deputy Minister of Communications (Shri Raj Bahadur): Indian Airlines Corporation propose to provide an air connection to Indore by a feeder Service after they have purchased aircraft suitable for feeder routes.

Shri N. L. Joshi: May I know how long since has this air service been discontinued and why?

Shri Raj Bahadur: Because it was not found to be remunerative or paying its way.

Shri N. L. Jeshi: May I know whether it is a fact that the income from the passenger traffic from Indore to Bombay and back was sufficient to cover the expenses incurred for running the air service?

Shri Raj Bahadur: It was not so.

RAILWAY SERVICE COMMISSION CALCUTTA

*1775. Shri K. K. Basu: Will the Minister of Railways be pleased to state:

- (a) whether the Railway Service Commission (Calcutta) advertised for the posts of Apprentice Mechanics, Ticket Collectors and Signallers for the Assam Railways in January, 1952;
- (b) whether the commission interviewed the candidates at Gauhati in May, 1952; and
- (c) whether any of them have since been appointed?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

- (b) Yes.
- (c) A statement indicating the number of candidates selected by the Railway Service Commission, Calcutta, offered appointments and those who joined the North Eastern Railway, is laid on the Table of the House. [See Appendix VIII, annexure No. 14.]

Shri K. K. Basu: May we know the number of candidates selected out of those who were called for interview at Gauhati by the Railway Public Service Commission?

Shri Shahnawaz Khan: The number selected is given in the statement Singnallers 32, Ticket collectors 42...

Mr. Speaker: He wants to know the number of candidates interviewed at Gauhati and the number selected out of them. Has he got that information?

Shri Shahnawaz Khan: I do not have the number of people who actually appeared for interview. The number selected, I can give.

Mr. Speaker: That is not what he cants. He wants to know the number that was selected from those that were called to Gauhati.

Shri Shahnawaz Khan: These are from amongst the candidates who appeared at Gauhati; all from Gauhati.

CENTRAL TRACTOR ORGANISATION

- *1776. Shri R. N. Singh: Will the Minister of Food and Agriculture be pleased to state:
- (a) the income from the reclamation of land and the amount spent for the maintenance of the Central Tractor Organisation, during 1953-54; and
- (b) how many Centres exist in the country and the number of tractors stationed there?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) The estimated recovery and expenditure are Rs. 2,34,00,000 and Rs.

2,47,50,000 respectively. The actual figures will be known only after the accounts are finalised.

Oral Answers

(b) There are 10 centres consisting of 18 units where 270 tractors are employed.

श्री आर० एन० सिंह : क्या में जान सकता हं कि कितने एकड नई भूमि टैक्टरों से तोडी गई?

श्री एम॰ बी॰ कृष्णप्पाः तीन साल में ८९ लाख एकड ।

Sardar Hukam Singh: May I know whether all the areas reclaimed by the *C.T.O. during the last five years have remained under the plough since their reclamation or whether any portion has gone again to waste?

Shri M. V. Krishnappa: We plough these lands on behalf of the State Governments. It is the primary duty of the State Governments who entrust this ploughing business to us to see that it is cultivated immediately or in the coming season. We write to them often to see that the lands reclaimed do not go to waste.

Shri T. N. Singh: May I know whether several State Governments have objected to or complained against the rates charged by the C.T.O. and if so. how many of the States have objected on this account?

Shri M. V. Krishnappa: In fact, almost all the States had some objection to the effect that the rates charged by the C.T.O. are not economical to them. But, from our point of view, a Committee suggested that unless we enthe rates, the C.T.O. cannot work economically. So we had to raise the rate by Rs. 3 per acre.

Shri Balakrishnan: May I know the number of centres opened in the Madras State and the number of tractors employed in them?

Shri M. V. Krishnappa: We started these centres first in these four States. Now we have written to the Madras, Hyderabad and Mysore Governments, informing them of the rates that we shall charge, and the other conditions to be fulfilled, in case they start such units. We are awaiting their replies.

Shri Ramananda Das: May I know whether the reclamied land was given to the landless pepole?

Shri M. V. Krishnappa: Generally, it is meant for the landless people, the refugees and other such people.

Dr. Rama Rao: In regard to the area of Hyderabad, which is to be irrigated by the Tungabhadra Dam, the position is that even though the dam is complete, the land is not being irrigated. because they are not able to afford the rates charged by the Central Tractor Organisation. What do the Government propose to do in matter?

Shri M. V. Krishnappa: I myself had been to that area last July, and I submitted a report to the Government, after my visit. We have written also to the Andhra Government, who are in correspondence with us. We hope to assist them with our C.T.O. and reclaim about 11 lakhs of acres of land that falls under the Andhra State.

NUTRITION RESEARCH LABORATORIES

*1777. Shri Krishnacharya Will the Minister of Health be pleased to state:

- (a) whether Government have decided to construct a building to house the Nutrition Research Laboratories in the city of Hyderabad; and
- (b) if so, when Government propose to start the construction?

The Deputy Minister of Health (Shrimati Chandrasekhar); (a) Nutrition Research Laboratories are being transferred to Hyderabad. question as to whether new buildings have to be constructed or whether any existing suitable ones can be utilised for the purpose is being examined.

(b) Does not arise.

Shri Krishnacharya Joshi: May I know whether this institution will be